

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1355  
TO BE ANSWERED ON 25.11.2019**

**Fake Universities**

**†1355. SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that a large number of fake universities are cheating the students;
- (b) if so, the number of such cases reported during the last three years along with the action taken by the Government thereto; and
- (c) the remedial steps taken by the Government apart from issuing a notice to alert the public against such fake universities?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (c): Yes, Sir. On the basis of complaints received from the students, parents, general public and also through electronic print media, University Grants Commission (UGC) has released the list of 24 fake Universities which are offering Degree programmes without recognition under Section 2(f) and Section 3 of the UGC Act, 1956. Out of these 24 fake Universities, 5 cases have been included during the last three years. In addition, two more Institutions namely Indian Institute of Planning and Management (IIPM), New Delhi and Bhartiya Shiksha Parishad, Lucknow, UP are also not recognized by the UGC. The details of these fake Universities are available on its website [www.ugc.ac.in](http://www.ugc.ac.in).

Apart from issuing the public notices to warn the people against these fake universities, the Government/UGC has taken the following remedial steps:

- i. Sent letters to State Chief Secretaries, Education Secretaries and Principal Secretaries to take action against fake Universities/Institutes located in their jurisdiction.
- ii. Updated the list of fake Universities on its website.
- iii. Lodged FIRs in Police station against Indian Institute of Planning and Management (IIPM), New Delhi.

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